

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 34 of 2010 &
I.A.No. 46 of 2010**

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Multiplex Association of India ... Appellant
Versus
Maharashtra Electricity Regulatory
Commission & Anr. ... Respondents

Counsel for the Appellant (s) : Mr. Rohit Rao, Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy Ranganadhan for R.1
Mr. Abhishek Mitra for R.2

ORDER

**I.A.No. 46 of 2010
(Condone delay Application)**

Issue notice to the Respondents. Mr. Buddy A. Ranganadhan takes notice on behalf of the Respondent No.1 and Mr. Abhishek Mitra takes notice on behalf of Respondent No.2.

Post the matter on **15.03.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**